

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No. 275 of 2021 /RG/LP Dated 20-4-2021.

Sanction is hereby accorded to the grant of Financial Assistance in favour of below named Advocates for medical/financial assistance out of the Advocate's Welfare Fund maintained by the concerned authority, as per the detail given against each:-

S.N o.	Name	Amount	Name of the Authorities
1.	Shri Bashir Ahmad Malik, Advocate, Enrolment No.348/92 Dated 20.10.1992	Rs.25,000/- (Rupees Twenty Five Thousand Only)	Principal District & Sessions Judge, Pulwama
2.	Shri Yasir Javed, Advocate Enrolment No. JK-140/17 Dated 28.01.2017	Rs.20,000/- (Rupees Twenty Thousand Only)	Principal District & Sessions Judge, Jammu
3.	Mr. Kovid Khosla, Advocate Enrollment No.980/2006 dated 17.05.2006	Rs.1.5/- Lacs/- (Rupees One lac and Fifty Thousand Only)	Principal District & Sessions Judge, Jammu
4.	Shri S. Gursheesh Singh, Advocate Enrollment No.98/12 dated 29.03.2012	Rs.25,000/- (Rupees Twenty Five Thousand Only)	Principal District & Sessions Judge, Jammu

By Order

(Signature)
(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 9753-64 /RG/LP Dated 20-4-2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing Jammu/Srinagar
5. Principal District & Sessions Judge, Jammu/Pulwama
.....for information, and with the direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by their offices.
6. President, J&K High Court Bar Association, Jammu/Kashmir/Pulwama for information.
7. CPC e-Courts High Court of J&K, Jammu for uploading on the official website for information of all the concerned.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

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(Signature)
Registrar (Admn.) 27-04-21